

ITEM NO.1745

COURT NO.16

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 27177/2018

COMMISSIONER OF DELHI VALUE ADDED
TAX DEPARTMENT OF TRADE AND TAXES

PETITIONER(S)

VERSUS

M/S JAI GOPAL INTERNATIONAL
IMPEX PRIVATE LIMITED & ANR.

RESPONDENT(S)

[Only SLP(C) No. 12926 of 2020 is to be listed]

WITH

SLP(C) No. 12926/2020 (XIV)

Date : 04-02-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
[IN CHAMBER]

For Petitioner(s) :Mr. Amit Sharma V, Adv.
Mr. Mukesh Kumar Maroria, AOR

Mr. Raj Bahadur Yadav, AOR

For Respondent(s) :Mr. Rajesh Jain, Adv.
Mr. Virag Tiwari, Adv.
Mr. Rishabh Jain, Adv.
Mr. Ramashish, Adv.
Mr. Avadh Bihari Kaushik, AOR

Mr. Puneet Agrawal, Adv.
Ms. Hemlata Rawat, Adv.
Ms. Shruti Garg, Adv.
Mr. Chetan Kumar Shukla, Adv.
Mr. Santosh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 12926/2020

Learned counsel for the petitioner prays for and is granted four weeks' time to file proof of affidavit of publication in the newspapers in respect of respondent No.2.

(JAGDISH KUMAR)
COURT MASTER

(MAMTA RANI)
COURT MASTER (NSH)